

OPEN COURT.

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Original Application No.886 of 1998.

ALLAHABAD THIS THE 03<sup>rd</sup> DAY OF AUGUST 2005.

Hon'ble Mr.D.R.TIWARI, Member-A.  
Hon'ble Mr. K.B.S.RAJAN, Member~

1. R.N. Prasad Singh  
Son of Sri B.N. Prasad Singh  
Asstt. Electrical  
Driver, Kanpur.
2. Shyam Lal  
Son of Sri Sambbar Lal  
Asstt. Electrical Driver, Kanpur.
3. Manjeet Singh  
Son of Sri D.C. Singh  
Asstt. Electrical Driver  
Kanpur.
4. Ram Bihari Son of Bansi  
Electric Shunter (ET)  
Kanpur.
5. Ram Jee Son of Hari Ram  
Asstt. Electrical Driver,  
Kanpur.
6. Murouwar Ahmad  
Son of M.I. Rahman  
Asstt. Electrical Driver,  
Kanpur.
7. Sat Pal son of Om Prakash  
Asstt. Electrical Driver,  
Tundala.
8. H.R. Pahan son of Sri Vishwnath Pahan,  
Asstt. Electrical Driver, Tundala.
9. Yogendra Prasad  
Son of Raghu Nath Mahto  
Asstt. Electrical Driver,  
Allahabad.

*Dhain*

10. Bhullan Ram son of Nikari Ram  
Asstt. Electrical Driver,  
Allahabad.
11. Sri Prakash son of Lautu Ram  
Asstt. Electrical Driver,  
Allahabad.
12. Trideev Kumar Son of Shiv Nath Prasad  
Asstt. Electrical Driver, Allahabad.
13. Siya Ram son of Raj Narain  
Asstt. Electrical Driver,  
Allahabad.
14. Ghan Shyam son of Ram Dularey,  
Asstt. Electrical Driver, Allahabad.
15. Sita Ram son of Ekkoonu Ram  
Asstt. Electrical Driver, Allahabad.
16. Ram Pratap Son of Jagganath  
Asst. Electrical Driver, N.R. Rly.  
Allahabad.

.....Applicants.

(By Advocates : Sri S.K. Tyagi

Versus.

1. Union of India  
through Chairman  
Railway Board, Rail Bhawan,  
New Delhi.
2. General Manager (Power)  
Northern Railway,  
Baroda House, New Delhi.
3. Senior Divisional Electrical Engineer  
Northern Railway, (R.S.O.) Northern Railway  
Allahabad.
4. Gurdeo Singh, Senior Divisional  
Electric Engineer (R.S.O)  
Northern Railway, Allahabad.

*Dheeraj*

5. K.R. Bhauria, Senior D.P.O.,  
Northern Railway, Allahabad.
6. Atul Agarwal, Senior D.M.E.,  
Northern Railway, Allahabad.
7. Senior Divisional Railway,  
Manager, Northern Railway,  
Allahabad.

.....Respondents.

(By Advocate: Sri Govind Saran)

ORDER

(Hon'ble Mr. D.R. Tiwari, A.M)

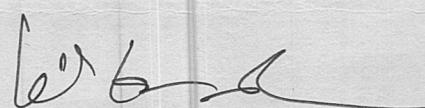
The instant O.A. has been filed and a prayer has been made that the impugned selection for promotion to the post of Goods Driver in Allahabad Division of Northern Railway held on 6.9.1997, 13.09.1997, 20.09.1997, 27.09.1997, 4.4.1998, 18.4.1998 and 25.4.1998 be quashed along with subsequent interview. Prayer has been made for issuance of a direction to the respondents to hold fresh selection for the post of 308 Goods Driver in Allahabad Division and some consequential reliefs has also been sought.

2. Learned counsel for the respondents has submitted that this case is squarely covered by the decision of this Tribunal in O.A. 1110/97 decided on 18.02.1998 in which the identical issue has been reflected and the O.A. was dismissed.

*D.R.Tiwari*

3. From perusal of record, we find that identical issue has been raised and this O.A. is also devoid of merits and is being dismissed since it is covered by the judgment of this Tribunal stated (Supra). It ~~has~~ <sup>is</sup> also submitted across the bar, the decision of this Tribunal in OA. No.1110/97 has been challenged in the Hon'ble Court of Allahabad. Since no stay has been granted and the case is pending, the order of this Tribunal will abide by the outcome of the Hon'ble Court's order.

No costs.



Member-J



Member-A.

Manish/-